NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/27/KOB/2024
SECTION	SEC. 94 (1) IBC
NAME OF PARTIES	ARUN TENNY
PETITIONERS ADVOCATE/ PROFESSIONAL	PRADEEP JOY, DHARMYA MS, ANJALY ANN JOSEPH, ROHAN KUMAR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

28 JUNE 2024

O R D E R

CP(IBC)/27/KOB/2024

This CP bearing no. 27/KOB/2024 filed by the Personal Guarantor, Viz., Arun Tenny Under Section 94 of the Insolvency and Bankruptcy Code, 2016 read with Rule 6(1) of the Insolvency and Bankruptcy (Application to Adjudicating Authority for Insolvency Resolution Process for Personal Guarantors to Corporate Debtors) Rules 2019.

Learned Counsel, Ms. Amritha Ajith appears on behalf of the Petitioner through virtual mode and requested to post the present Company Petition along with connected CP(IBC)/26/KOB/2024, which is posted for hearing on 15.07.2024.

At the request of the Counsel appearing on behalf of the Petitioner, Registry is directed to list the present Company Petition bearing No. 27/KOB/2024 for further consideration on **15.07.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)